

O.A. No. 54/86

CORAM : (1) P.H. Trivedi (Vice Chairman)
(2) P.M. Joshi (Judicial Member)

Mr. V.H. Desai the learnen counsel holding proxy for N.D. Nanavati for the applicant is present. Mr. S.R. Shah for the respondent is also present. Mr. V.H. Desai has filed a pursis requesting the tribunal to permit him to withdraw the application. The application stands dispossed of as withdrawn. The interim orders therefore stands vacated.

15-7-86

Same
(P.M. JOSHI) 15/7/86

J.M.

P.H. Trivedi
(P.H. TRIVEDI)
V.C.